

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No.332/00246/2018

This the 27th day of February, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J

Hon'ble Mr. Devendra Chaudhry, Member - A

Sada Shiv Pandey, aged about 58 years, Son of Sri Baij Nath Pandey, resident of near Telephone Exchange, Lalganj, Sangipur, District Pratapgarh. Presently posted at Up Dak Pal, Sangipur, District Pratapgarh.

..... Applicant

By Advocate: Sri Prashant Shukla

VERSUS

1. Union of India through its Secretary, Ministry of Tele Communication, Dak Vibhag, Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Lucknow U.P.
3. Senior Superintendent of Post Offices, District Pratapgarh Division, Pratapgarh.

..... Respondents

By Advocate: Sri Shatruhan Lal is on adjournment.

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the applicant is present and states that he wants to withdraw this Original Application. Accordingly, OA is dismissed as withdrawn. No costs.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)